

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3826
ANSWERED ON:17.08.2001
PALMOIL IMPORTING COMPANIES
CHELLAMELLA SUGUNA KUMARI

Will the Minister of FINANCE be pleased to state:

- (a): whether certain palm oil importing companies have been found to be indulging in under invoicing;
- (b): if so, whether the Government have conducted an intensive investigation in this regard; (
- (c): if so, the companies that have been found indulging under invoicing; and
- (d): the action taken against those erring companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a),(b) and (c): Certain investigations into alleged under-invoicing by 9 firms/ companies having imported Palm Oil or RBD Palmolein, mostly after February, 2001, are being carried out by the Directorate of Revenue Intelligence and the Commissioner of Customs at Trichy.

(d): During the searches carried out in the premises of some of these firms/companies, incriminating documents and various records have been recovered. Detailed examination and other related investigations are being carried out in all these cases. On conclusion of the investigations, wherever evidence of evasion of duty by under-invoicing comes to light, show cause-cum-demand notices will be issued and appropriate penal action, apart from recovery of duty evaded, will be taken.